

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 3111
TO BE ANSWERED ON 8TH AUGUST, 2023

Marine Fishing Operations

3111. SHRI MADDILA GURUMOORTHY:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** **मत्स्यपालन, पशुपालन और डेयरी मंत्री** be pleased to state:

- (a) whether the Government has recorded the high incidence of post harvest losses in marine fishing operations during the last three years;
- (b) if so, the details thereof, State-wise;
- (c) the reasons for such a high incidence of losses and the details of steps taken to redress it;
- (d) whether the Government has taken cognizance of the high diesel prices on the fishing community in the country;
- (e) if so, whether the Government proposes to increase the diesel subsidy to the fishing community; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (c): No, Sir, there are no reports of high incidence of post-harvest losses in marine fishing operations during the last three years that have been received in the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India. Further, Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is implementing flagship scheme namely “Pradhan Mantri Matsya Sampada Yojana (PMMSY)” with a vision to bring Blue Revolution through sustainable and responsible development of Fisheries sector in India with highest ever investment of ₹20050 crore in fisheries sector for a period of 5 years with effect from the financial year 2020-21 to 2024-25. PMMSY inter-alia aims to reduce post-harvest losses, modernize and strengthen Post-harvest infrastructure and fisheries value chain for development of harvest, post-harvest and marketing infrastructure under the scheme which includes construction/modernization and upgradation of fishing harbours/ fish landing centres, setting up of markets and marketing infrastructures, providing cold chain storage facilities and post-harvest transportation facilities. Further, in order to address the infrastructure requirement for fisheries sector, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying also created dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a corpus of Rs 7522.48 crore in 2018-19 for providing the concessional finance.

(d) to (f) Ministry of Petroleum and Natural Gas, has reported that the prices of diesel in the country are market-determined with effect from 19.10.2014. Since then, the public sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of diesel. Simultaneously, different mechanisms of providing subsidy/ Tax exemptions or reimbursements to control the diesel prices for fishing communities exists in different coastal States/UTs.
